

HARYANA VIDHAN SABHA

Starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on
Wednesday, the 22nd December, 2021*

To Set-up Sewerage Treatment Plant

***1376. Shri Sita Ram Yadav, M.L.A.:** Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to Set-up sewerage treatment plant and install sewerage system in the villages Baghot and Kheri Talwana of Ateli Assembly Constituency which have ten thousand population; if so, the time by which the abovesaid proposal is likely to be materialized ?

To Construct Four Lane Road

***1317. Shri Subhash Gangoli, M.L.A.:** Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct four lane road from Jind to Panipat; if so, the details thereof ?

To Set-up Sewerage Treatment Plant

- *1292. Dr. Kamal Gupta, M.L.A.:** Will the Chief Minister be pleased to state—
- (a) whether the capacity of sewerage treatment plant set-up by the Public Health Engineering Department for the domestic sewerage treatment in Hisar City is sufficient; and
 - (b) if not, whether there is any proposal under consideration of the Government to set-up any other sewerage treatment plant in Hisar togetherwith the details thereof?
-

Construction Work of Drain

- *1337. Shri Balbir Singh, M.L.A.:** Will the Chief Minister be pleased to state—
- (a) whether it is a fact that the construction work of drain from Singhpura Chowk to village Bohali in Israna Assembly Constituency is lying incomplete; and
 - (b) if so, whether there is any proposal under consideration of the Government to reconstruct the water drainage nullah from Singhpura Chowk in Israna to village Bohali and to connect it to the big dirty drain near the village Kabri ?
-

To Construct Multilevel Car Parking

***1374. Shri Lila Ram, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to construct a multilevel car parking which is already approved in Kaithal; and
- (b) if so, the time by which it is likely to be constructed?

To Set-up Power Sub-Stations

***1356. Shri Deepak Mangla, M.L.A.:** Will the Power Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to set up new power sub-stations in Palwal city and the area of Bainslat; and
- (b) if so, the time by which the said sub-stations are likely to be set-up?

To Shift Government School

***1431. Shri Vinod Bhayana, M.L.A.:** Will the Education Minister be pleased to state whether there is any proposal under consideration of the Government to shift the Government Girls Senior Secondary School of Hansi City; if so, the time by which it is likely to be shifted?

To Separate Youth Affairs Department

***1413. Shri Varun Chaudhry, M.L.A.:** Will the Minister of State for Sports and Youth Affairs be pleased to state whether there is any proposal under consideration of the Government to separate Youth Affairs Department from Sports Department for promotion of Youth Activities; if so, the details thereof?

Details of FIRs Registered in State

***1350. Shri Bharat Bhushan Batra, M.L.A.:** Will the Home Minister be pleased to state—

- (a) the yearwise and districtwise details of F.I.Rs. registered by the Government for offence of chain and purse snatching in State from the year 2015 to 2021; and
- (b) the yearwise details of cases in which challans have been presented in the Court togetherwith the number of convictions during the abovesaid period?

To Provide Advanced Medical Facilities

***1461. Shri Balraj Kundu, M.L.A.:** Will the Health Minister be pleased to state—

- (a) whether it is a fact that there is an acute shortage of staff as well as the adequate Medical facilities and equipments in the dilapidated building of the Government Hospital Meham; and
- (b) if so, whether there is any proposal under consideration of the Government to provide advanced as well as adequate medical facilities in the abovesaid hospital by constructing its new building in Meham togetherwith the details thereof?

To Provide Employment to Local Residents

***1441. Shri Parmod Kumar Vij, M.L.A.:** Will the Deputy Chief Minister be pleased to state—

- (a) whether it is a fact that the people of Panipat are more effected with the pollution and other side effects from IOCL Refinery Plant in Panipat;
- (b) whether any preference in employment/job has been given to the local residents in recruitments of the said plant;
- (c) if so, the details thereof togetherwith the number of local residents who got jobs in the said plant so far; and
- (d) if not, whether there is any proposal under consideration of the Government to provide reservation in employment to the local residents in the said plant in future togetherwith the number of seats reserved in the said plant at present ?

Details of Development Works

***1309. Shri Surender Panwar, M.L.A.:** Will the Deputy Chief Minister be pleased to state the amount wise details of the development works completed under the Vidhayak Aadarsh Gram Yojana in Sonapat Assembly Constituency so far; if not, the reasons thereof ?

To Increase the Capacity of Hospital

***1353. Shri Shamsher Singh Gogi, M.L.A.:** Will the Health Minister be pleased to state the time by which the capacity of hundred bed hospital of Assandh is likely to be increased as per the announcement made by the Hon'ble Chief Minister togetherwith the details thereof?

Employees Residing in Boosters and Disposals

***1343. Shri Narender Gupta, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state—

- (a) the booster wise and disposal wise number of employees residing in boosters and disposals of Municipal Corporation, Faridabad in Faridabad-89 Assembly Constituency; and
- (b) the number of employees who have given permission by the Government to reside in the abovesaid boosters and disposals?

To Provide Adequate Facilities in CHC

***1365. Smt. Renu Bala, M.L.A.:** Will the Health Minister be pleased to state the time by which the adequate facilities are likely to be provided by the Government in CHC Sadhaura?

To Meet the Shortage of Doctors

***1479. Smt. Naina Singh Chautala, M.L.A.:** Will the Health Minister be pleased to state the steps taken by the Government to meet the shortage of doctors and specialists in the Civil Hospital located at Dadri headquarter, CHC Gopi, CHC Jhojhu and PHC Badhra togetherwith the details thereof?

To Construct Community Centre

***1340. Smt. Shalley Choudhary, M.L.A.:** Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct the Community Centre in every village of State for the people of all castes; if so, the time by which the abovesaid proposal is likely to be materialized?

Shortcomings in No Objection Certificate Portal

***1474. Shri Amit Sihag, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state—

- (a) whether it is a fact that there are following shortcomings in no objection certificate portal of Urban Local Bodies Department:-
 - (i) the development tax is imposed on old constructed colonies for which rules are not clarified;
 - (ii) approved areas are shown as unapproved and most of unapproved area has shown as approved;
 - (iii) residential property has shown as commercial property;
 - (iv) the record of portal is different from the offline record of Municipal Council; and

- (b) if so, the steps are being taken by the Government to overcome the abovesaid shortcomings togetherwith the details thereof?

—————

To Construct the Ladmaki Minor

- *1330. Shri Praveen Dagar, M.L.A.:** Will the Chief Minister be pleased to state—
- (a) whether there is any proposal under consideration of the Government to complete the construction of incomplete Ladmaki Minor emanated from Gurugram Canal for the irrigation purpose of the farmers of Hathin Constituency; and
- (b) if so, the time by which it is likely to be constructed ?

—————

Financial Losses to Bajra Farmers

- *1328. Smt. Kiran Choudhry, M.L.A.:** }
Shri Balraj Kundu, M.L.A.: } Will the Agriculture and Farmers Welfare Minister be pleased to state—

- (a) whether it is a fact that the farmers of Bhiwani, Narnaul and Rewari Districts are suffering huge loss of Rs. 3000-4000 per Acre on Bajra Crops;
- (b) whether it is also a fact that timely purchase/procurement of Bajra has not been started by the Government in State;
- (c) whether it is also a fact that farmers are bound to sell their Bajra Crops at Rs. 1200-1400 per quintal whereas MSP is fixed as Rs. 2250 and registered and unregistered farmers are facing a loss of Rs. 350-550 to 950-1150 per quintal respectively on Bajra Crops in State;
- (d) whether compensation under Bhavantar Bharpai Yojana has not been paid to the bajra farmers of State for their losses ; and
- (e) whether there is any proposal under consideration of the Government to provide some relief to unregistered farmers of bajra crops keeping in view of their huge losses?

Chandigarh:
The 17th December, 2021.

R.K. NANDAL,
Secretary,
Haryana Vidhan Sabha.